

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. No.16 of 1996
(CO 11592 (W)/84)

DATE OF ORDER 26.9.97

Present : Hon'ble Dr. B.C. Sarma, Administrative Member
Hon'ble Mr. D. Purkayastha, Judicial Member.

S. Trinadha Rao

-versus-

Union of India & Ors.

For applicant : None

For respondents : Mr. S. Choudhury, Counsel

O R D E R

When the matter was called for hearing at 2-55 P.M., none appeared for the applicant. The applicant was also absent. We find that a notice was issued on the applicant on 12.3.97. But the applicant as well as his Id. counsel did not appear on that date. We are, therefore, satisfied that the applicant is no longer interested in pursuing the matter.

In view of the above, the application is dismissed for default without passing any order as to costs.

(D. Purkayastha)
Member (J)

(B.C. Sarma)
Member (A)